

**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
NICOMET INDUSTRIES LIMITED**

| Sl  | Particulars                                                                        | Details                                                                                                                                                                                                                                        |
|-----|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of corporate debtor                                                           | Nicomet Industries Limited                                                                                                                                                                                                                     |
| 2.  | Date of incorporation of corporate debtor                                          | April 2, 1993                                                                                                                                                                                                                                  |
| 3.  | Authority under which corporate debtor is incorporated/Registered                  | ROC - Mumbai                                                                                                                                                                                                                                   |
| 4.  | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN - U27200MH1993PLC071450                                                                                                                                                                                                                    |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor | <b>1. Registered Office</b><br>155, Maker Chamber III, Nariman Point,<br>Mumbai - 400 021, MH, India<br><b>2. Manufacturing Facility</b><br>Plot No. L-15/19/20, Cuncolim Industrial<br>Estate, near Desai Packaging, Cuncolim,<br>Goa 403 703 |
| 6.  | Date of closure of Insolvency Resolution Process                                   | December 16, 2020                                                                                                                                                                                                                              |
| 7.  | Liquidation commencement date of corporate debtor                                  | December 16, 2020 (Order received on December 22, 2020)                                                                                                                                                                                        |
| 8.  | Name and registration number of the insolvency professional acting as liquidator   | Divyesh Desai<br>IBBI/IPA-001/IP-P00169/2017-2018/100338                                                                                                                                                                                       |
| 9.  | Address and e-mail of the liquidator, as registered with the Board                 | B2, 402, Marathon Innova, Off Ganpatrao<br>Kadam Marg, Lower Parel, Mumbai 400013<br>Email - divyeshdesai@singhico.com                                                                                                                         |
| 10. | Address and e-mail to be used for correspondence with the liquidator               | B2, 402, Marathon Innova, Off Ganpatrao<br>Kadam Marg, Lower Parel, Mumbai 400013<br>Email - divyeshdesai@singhico.com                                                                                                                         |
| 11. | Last date for submission of claims                                                 | January 15, 2021                                                                                                                                                                                                                               |

Notice is hereby given that the National Company Law Tribunal **Mumbai** has ordered the commencement of liquidation of the **Nicomet Industries Limited** on December 16, 2020.

The stakeholders of **Nicomet Industries Limited** are hereby called upon to submit their claims with proof on or before January 15, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : December 23, 2020

Place : MUMBAI

*Divyesh N. Desai*  
Divyesh Desai  
(Liquidator)

